FORM No.STK-7 PUBLIC NOTICE

[Pursuant to sub-section (5) of section 248 of the Companies Act, 2013 and rule 9 of the Companies (Removal of Names of Companies from the Register of Companies Rules, 2016]

GOVERNMNET OF INDIA

MINISTRY OF CORPORATE AFFAIRS

OFFICE OF THE REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR

HIMACHAL PRADESH, CORPORATE BHAWAN,

PLOT 4 B, SECTOR 27 B, CHANDIGARH

Dated 24.01.2018

Reference:

In the matter of Companies act, 2013. This is with reference to 9 Companies (List enclosed) regarding which notice in form STK 5 was issued on 15.11.2017. Notice is hereby published that pursuant to sub-section (5) of Section 248 of the Companies Act, 2013 the name of companies (List attached) has this day of 24.01.2018 been struck off the register of companies and the said companies are dissolved.

(Dr. Raj Singh)
Registrar of Companies
cum Official Liquidator
Himachal Pradesh

Sr. no.	Name of the Company	CIN No.
1	Kapil Oil Mill Pvt. Ltd.	U01112HP2013PTC000395
2	Gables Projects Pvt. Ltd.	U70200HP2012PTC000088
3	Rohtang Adventures & Expedition Pvt. Ltd.	U74900HP2014PTC000660
4	Jai Buhari Hydro Projects Pvt. Ltd.	U40101HP2011PTC000026
5	Afford Construction Pvt. Ltd.	U70100HP2006PTC029848
6	Captab Biotech Ltd.	U24232HP2011PLC031542
7	J.K. Toughened Glass Pvt. Ltd.	U26100HP2005PTC028518
8	Jagarnathi Hydro Projects Pvt. Ltd.	U40101HP2011PTC031747
9	Vikas Development Consultancy Leasing And Finance	U65910HP1996PLC018405
	Limited	

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